

ITEM NO.15

COURT NO.9

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 1520/2023

NAAZ USMANI

Petitioner(s)

VERSUS

DR. SAJID HUSSAIN

Respondent(s)

(FOR ADMISSION and IA No.117186/2023-STAY APPLICATION)  
(IA No. 117186/2023 - STAY APPLICATION)

Date : 16-08-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE K.V. VISWANATHANFor Petitioner(s) Mr. Osama Suhail, Adv.  
Mr. Samama Suhail, Adv.  
Ms. Aishwarya Raj, Adv.  
Mr. Abhishek Sharma, AORFor Respondent(s) Mr. Mohd. Saquib Siddiqui, AOR  
Mr. Amod Kumar Bidhuri, Adv.  
Mr. Fahim Ahmed Khan, Adv.  
Mr. Aquib Ahmed, Adv.  
Ms. Srishti Kasana, Adv.  
Mr. Bilal Mansoor, Adv.  
Mr. Yudhister Bharadwaj, Adv.UPON hearing the counsel the Court made the following  
O R D E R

With the consent of both the parties, the matter is referred to the Supreme Court Mediation Centre. Parties to appear before the Mediation Centre on 31.08.2023 at 2.30 PM.

On the first date i.e. on 31.08.2023, the mediation may take place by virtual mode. Thereafter, the parties are ready to appear personally as per the instructions by the Mediator. We request the Mediation Centre to appoint a senior mediator to mediate the issues between the parties.

After considering the issues, the report be made available as expeditiously as possible and preferably within a period of two months.

Re-list the matter after two months.

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)  
BRANCH OFFICER